

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2935**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

FUNDS RELEASED FROM SDRF AND NDRF

**2935. COM. SELVARAJ V:
SHRI SUBBARAYAN K:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the funds released by the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to various States, during the year 2024-25, State-wise;

(b) the details of the additional central assistance approved and released from SDRF and NDRF to five States affected by floods, landslides and cyclonic storms during the year 2024;

(c) whether Kerala was affected by floods and landslides of very severe nature in Wayanad district but was not allotted any additional central assistance during the year 2024; and

(d) if so, the details and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned.

The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at

their disposal, in accordance with Government of India's approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The details of funds allocated and released under SDRF and NDRF during 2024-25 are at Annexure.

In the wake of floods/landslide/cyclonic storms during 2024, the IMCT had visited affected areas of Andhra Pradesh, Nagaland, Odisha, Telangana and Tripura for on-the-spot assessment of damages. Based on the reports of IMCT, the Central Government has approved central assistance of Rs. 1554.99 crore on 13th February, 2025 to these States from NDRF, subject to an adjustment of 50% of the opening balance for the year available in the SDRF of the respective State. Out of the total amount of Rs. 1554.99 crore, Rs. 608.08 crore has been approved for Andhra Pradesh, Rs. 170.99 crore for Nagaland, Rs. 255.24 crore for Odisha, Rs. 231.75 crore for Telangana and Rs. 288.93 crore for Tripura.

(c) and (d): In wake of landslide and flash flood in Wayanad, Kerala, an IMCT constituted by the Central Government visited the affected areas of the State from 8th August to 10th August, 2024. Based on the report of the IMCT, the Central Government has approved an amount of Rs. 153.47 crore (subject to the adjustment of 50% of balance available in the SDRF account) for the landslides, flash flood of 2024, assistance for the Air bills for utilising the service of Indian Air Force (IAF) helicopters for rescue & relief, as per actual, and actual expenditure for the clearance of debris.


Besides, an amount of Rs. 388.00 crore (Rs. 291.20 crore Central Share + Rs. 96.80 crore State share) has been allocated to the State Government Kerala for the financial year 2024-25 in SDRF. The 1st instalment of Rs. 145.60 crore of Central share was released on 31.07.2024. The 2nd instalment of Rs. 145.60 crore of Central Share was also released on 01.10.2024 in advance to the State. In addition, the Accountant General, Kerala reported balance of Rs. 394.99 crore in its SDRF account as on 1st April, 2024. Thus, sufficient fund is available in the SDRF account of the State for the relief operations.

Further, the State conducted Post-Disaster-Needs-Assessment (PDNA), estimating a total requirement of Rs. 2219 crores for Recovery & Reconstruction Plan. The Central Government had constituted a Multi Sectoral Team and further action is taken as per the established procedure under the Guidelines on Constitution and Administration of Recovery & Reconstruction Funding Window, which is available on Ministry of Home Affairs website www.ndmindia.mha.gov.in.

Annexure**L.S.US.Q.NO. 2935 FOR 18.03.2025**

Statement showing State-wise details of allocation and releases of Funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the year 2024-25 (As on 12.03.2025)

(Rs. in crore)

S.N.	State	Allocation of SDRF			Releases from SDRF		Release from NDRF
		Central Share	State Share	Total	Ist Installment	2 nd Installment	
1.	Andhra Pradesh	1036.00	344.80	1380.80	518.00	518.00	--
2.	Arunachal Pradesh	231.20	25.60	256.80	115.60	--	--
3.	Assam	716.00	79.20	795.20	358.00	358.00	--
4.	Bihar	1311.20	436.80	1748.00	655.60	655.60	--
5.	Chhattisgarh	400.00	133.60	533.60	--	--	--
6.	Goa	10.40	3.20	13.60	5.20	--	--
7.	Gujarat	1226.40	408.80	1635.20	600.00#	--	--
8.	Haryana	455.20	151.20	606.40	227.60	227.60	--
9.	Himachal Pradesh	378.40	41.60	420.00	189.20	189.20	66.92
10.	Jharkhand	526.40	175.20	701.60	500.80#	--	--
11.	Karnataka	732.00	244.00	976.00	366.00	--	3454.22
12.	Kerala	291.20	96.80	388.00	145.60	145.60	--
13.	Madhya Pradesh	1686.40	561.60	2248.00	843.20	843.20	--
14.	Maharashtra	2984.00	994.40	3978.40	1492.00	1492.00	--
15.	Manipur	40.00	4.00	44.00	38.80#	11.20	--
16.	Meghalaya	60.80	6.40	67.20	59.60#	--	--
17.	Mizoram	43.20	4.80	48.00	21.60	21.60	7.56
18.	Nagaland	38.40	4.00	42.40	19.20	19.20	170.99
19.	Odisha	1485.60	495.20	1980.80	742.80	742.80	--
20.	Punjab	458.40	152.80	611.20	229.20	--	--
21.	Rajasthan	1372.00	456.80	1828.80	686.00	686.00	--
22.	Sikkim	47.20	4.80	52.00	23.60	23.60	221.12
23.	Tamil Nadu	944.80	315.20	1260.00	472.40	472.40	276.10
24.	Telangana	416.80	138.40	555.20	208.40	208.40	--
25.	Tripura	63.20	7.20	70.40	31.60	40.00	174.97
26.	Uttar Pradesh	1791.20	596.80	2388.00	1748.40#	--	--
27.	Uttarakhand	868.00	96.00	964.00	434.00	--	--
28.	West Bengal	936.00	312.00	1248.00	468.00	468.00	 --
TOTAL		20550.40	6291.20	26841.60	11200.40	7122.40	4371.88

= includes arrears of previous year.
